

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 30th April, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER

HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	M.A No. 403/2015 in Original Application No. 494/2014.	Vijender Singh Vs. MoEF & Ors.	Mr. Gautam Talukdar, Adv. For the Applicant in M.A.No.403/2015.	
FOR COMPLETION OF PLEADINGS				
2.	Original Application No.191/2013 & M.A.No. 395/2015 & M.A.No. 396/2015.	Tiger Protection Group Vs. Union of India & Ors.	Mr. Mubashir Mushtaq and Gautam Narayan, Advs. For the Applicant. Mr. Vikas Malhotra, Adv. for R-1. Ms. Savitri Pandey, Adv. for R-2 & 5. Mr. C.D. Singh Adv. for R-3. Mr. Aditya Sharma, Adv. for R-4 & 7.	
3.	Original Application No. 28/2013 (THc)	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Anil Grover & Mr. Rahul Khurana, Adv., Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. for R-2 to 5.	
FOR HEARING				
4.	Original Application No. 80/2014 & M.A.No.217/2014.	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary Advs. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Mr. Bharat J. Joshi and Mr. Rahul Verma, Advs. For R-2 to 7. Mr. Vinay Kumar, Advs. For R-8.	
5.	Original Application No. 283/2013 & M. A. No. 756/2013, M. A. No. 1057/2013 & M.A.No.397/2015.	R.N.T. Plantations Ltd. V/s. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. & Amit Agarwal, Adv. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1 Ms. Pinky Anand, Sr. Adv. & Mr. Mohit Batra and Mr. Ashish Kumar, Advs., For R-2. Mr. Shuvodeep Roy, Adv. for R-3. Ms. Manisha Agrawal Narain, Adv. For CPCB.	
6.	Original Application No. 164/2013.	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant. Mr. Vikas Malhotra and Mr. M.P. Sahay, Advs. For R-1. Mr. Biraja Mahapatra, Adv. for R-2.	

			<p>Mr. Balendu Shekhar, Adv. for R-3. Ms. Divya Pandey Adv. For R-3A. Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5. Mr. Arun K. Sahrma, Adv. For R-10. Mr. Sanjay Gupta, Adv. For R-31. Mr. Hrani, Adv.Mr. Kapila, Adv., Mr. Shikarai, adv. Mr. A.k.singh Adv., Mr. SK Rabbi, Adv. For R-32 & 33. Mr. Pravin H. Parekh,Sr. Adv. & Mr. Ajay. K. Singh Adv. For R-32. Mr. Sanjeev Kr. Adv. For R-33. Mr. M.K. Sharma, Adv. For Delhi Cantonment Board. Mr. Arun K. Sharma with Mr. Varun Sharma, Advs. for R-36. Mr. Makesh Kumar Sharma, Adv. For DDA.</p>	
7.	Appeal No.76/2014 & M.A.No.668/2014.	Pedder Road Residents Association Vs. Union of India & Ors	<p>Mr. Ritwick Dutta Rahul Choudhary, & Ms. Maneka Kaur Advs. For the Appellant.</p> <p>Mr. Vivek Chib, Adv. For R-1. Mr. Mukesh Verma and Mr. Pawan Kr. Shukla, Advs. For R-2 & 4. Mr. Ajit S. Bhasme and Mr. Pankaj Kr. Mishra, Advs. For R-3. Ms. Panchajanya Batra Singh, Adv. For MoEF & CC.</p>	
8.	Original Application No. 01/2012.	Sanjay Agnihotri Vs. Union of India & Ors.	<p>Mr. Raj Panjwani, & Mr. Rahul Choudhary, Advs. For the Applicant.</p> <p>Ms. P. Batra Singh, Adv. for R-1. Mr. D.K.Dhayani, Adv. For R-2. Mr. N.K. Gupta, Sr. Environment Engineer, for R -3. Mr. Gautam Kumar, Adv. for R- 4. Mr. Ravindra Kumar, Adv. for R-5. Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. For R – 6. Ms. Savitri Pandey, Adv. For R-7.</p>	
9.	Appeal No. 39/2012 & M.A No. 811/2013.	Save Mon Region Federation & Anr. Vs. Union of India & Ors.	<p>Mr. Ritwick Dutta, Adv. for Appellant.</p> <p>Mr. Vivek Chib, Adv. for R - 1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. For R-4.</p>	

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